
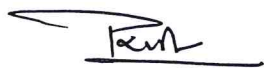



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.66/BB/2017	-	Await report from ROC and RD	230/232	Curam Software International Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ajay P. Johnson CPJ Legal	For petitioner	
2	Pramod Kumar	for O.L	
3)	Prema Hatti	ROC	

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. She undertakes to file memo of appearance on behalf of ROC & RD. Shri Pramod Kumar, Assistant from O.L office is present. Await reports from ROC, RD & O.L. List it on 19/02/2018.

  
**Member (T)**

  
**Member (J)**